

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 271
ANSWERED ON 21/07/2026**

ALLOCATION OF FUNDS TO WEST BENGAL

271. Shri Adhikari Deepak Dev:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any fund has been released to the Government of West Bengal during the last two months for various central sponsored schemes under the Ministry of Rural Development; and**
- (b) if so, the details thereof**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): As per extant SNA-SPARSH model, States implementing Centrally Sponsored Schemes are issued with mother sanctions for incurring expenditure or disbursing funds under the respective programme/ scheme and no lump sum funds is released into the accounts of States. Details of mother sanctions issued to Govt. of West Bengal under various programmes of Ministry of Rural Development, wherever applicable, are given below:

S.No.	Programmes/Schemes	Amount (in Rs. Crore)	Date / period of issue
1.	Pradhan Mantri Gram Sadak Yojana (PMGSY)	455.00	22.05.2026
2.	Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)	10.00	May-June, 2026
3.	Deen Dayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM)	451.12 (NRLM)	28.04.2026
		20.00 (MKSP*)	08.05.2026
		9.00 (SVEP**)	11.05.2026
4.	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)	316.58	June-July, 2026
5.	Viksit Bharat - Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-GRAM G)	1264.50	

***MKSP:-Mahila Kisan Sashaktikaran Pariyojana**

****SVEP:- Start-up Village Entrepreneurship Programme**
